

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:143

ANSWERED ON:25.04.2016

Non-Operative EPF Accounts

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the total number of EPF account holders along with the number of accounts that are non-operative and corpus involved therein in the country, State/UT-wise;
- (b)whether the Government proposes to give interest on inoperative PF accounts and if so, the details thereof and the number of employees likely to be benefited through this move; and
- (c)the time by which a final decision is likely to be taken in the matter?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): As per Annual Report of Employees' Provident Fund Organisation (EPFO) for the year 2014-15, as on 31.03.2015, the number of Employees' Provident Fund (EPF) account holders was 15.84 crore. The details relating to number of inoperative accounts is not maintained separately.

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As per para 72(6) of the Employees' Provident Fund Scheme 1952, certain amounts are classified as 'Inoperative Accounts' in which contributions have not been received for 36 months continuously. All such Inoperative Accounts have, however, definite claimants.

As per Annual Accounts of EPF Organisation, as on 31.03.2015, an amount of Rs. 35,531.39 crore has been classified as inoperative accounts in EPF.

The State/UT-wise details of Inoperative Accounts as on 31.03.2015 are at Annex.

(b) & (c): The Central Board of Trustees (CBT), Employees' Provident Fund (EPF) in its 212th meeting held on 29.03.2016 has approved the changes in the definition of inoperative account. However, no proposal has so far been received in the Ministry from EPFO in this regard.

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